

are aware of the constraints of the Institute in conceding all the service benefits to scheme employees as given to the regular/permanent employees of the Institute.

#### **Demand of the C.L.T.R.I. Employees Association**

541. SHRI SAMAR MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 283 given in the Rajya Sabha on the 2nd January, 1991 and state:

(a) whether Government have received a representation dated the 25th January, 1991 from Central Leprosy

Teaching and Research Institute Employees' Association, Chengalpattu, Tamil Nadu.

(b) if so, what are the contentions of the Association; and

(c) what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY):

(a) A memorandum dated 24th January, 1991 has been received.

(b) A Statement is enclosed.

#### **Statement**

Sl.No.	Contentions of Associations in form of Demands	Action Taken
1	2	3
1	Hospital Patient Care Allowance to Lower Division Clerks/Upper Division Clerks/Stenographers/Accountants/Head Clerks and Medical Record Technicians.	The Ministry of Health vide their letter No. Z. 28015102/88-H dated 30-10-89 have already granted the Hospital/patient Care Allowance to Group C (Non-Ministrial Employees excluding Nursing Personnel of the Central Leprosy Training and Research Institute Chengalpattu. The Recruitment Rules of LDCs/UDCs etc. of SJH DR. RMLH and LHMCH Hospital have been amended and their staff have started getting this allowance. The proposal for amendment of Recruitment Rules has now been received from CLTRI and is being processed.
2	Arrears of Washing Allowance to Staff Nurse	The matter is under consideration.
3	Implementation of Cadre Review Committee Report.	The matter is under consideration.
4	Time Bound Promotion	The matter is under consideration.
5	Uniform to uncommon categories	An expert committee is examining this matter.
6	Special Compensatory Allowance/Risk Allowance	The matter is under consideration.
7	Fixed T.A. and Special pay for field workers	The proposal received from the Institute is complete and hence no action is pending.

1	2	3
8	Regularisation of one day strike period on 20-06-1989.	Already settled.
9	Higher pay scales for Cooks, Tailors, Nursing Attendants and Barbers.	No complete proposal has been received and hence no action is pending.
10	Field Station Head Quarters at Kungathul	The proposal is being examined.
11	Anomaly out of IVth Pay Commission Report.	The decision was taken by the Anomalies Committee that the causes of Anomalies arising as a result of direct implementation of Fourth Revised Pay Scale should be considered. It has been reported that in so far as C.L.T.R.I. Chengalpattu is concerned, there is no case which falls within the purview of the anomalies Committee.
12	Anomaly in pay scale of P.Sirumban, Statistical Assistant.	The matter is being examined.
13	Upgradation of the post of Stenographer.	Necessary sanction to the upgradation of the post of Stenographer-Grade-I attached to the Director, Central Leprosy Teaching and Research Institute, Chengalpattu from pay scale of Rs. 1640-2900/- to that of Senior P.A. in the scale of Rs. 2000-3200/- together with the redesignation and reclassification of upgraded post has been issued vide this Directorate letter No. A.11019/2/89-Lep., Dated 9.3.1990.
14	Filling up all vacant posts.	The proposal for various vacant posts is under consideration.
15	Rationalisation of Pay Scales of EDP posts.	The rationalisation of posts is done in consultation with Deptt. of Personnel & Training and Ministry of Finance'. The matter is being examined, keeping in view various implications.

#### **Memo From Indian Flight Despatchers' Union**

542. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received a Memorandum dated the 10th February, 1991 from the Indian Flight Despatchers' Union;

(b) if so, what are the demands and grievances contained in the memorandum; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) to (c) Government have received a letter dated 10th February, 1991 from the Indian Flight Despatchers' Union of Air India seeking an interview with the Minister of Civil Aviation. This letter is receiving attention.

#### **Increase in the prices of drugs**

543. SHRI JAGADISH JANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: